

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) :

(a) Yes, Sir. The IMF Staff Report related to the 1982 Article IV Consultation and the review of Extended Arrangement as provided for in para 5 of Finance Minister's letter of September 28, 1981 to Managing Director, IMF.

(b) No, Sir. The Staff Report did not relate to the second year's programme of the Extended Arrangement.

(c) and (d). Do not arise.

Safety Measures in Santa Cruz Airport

10409. SHRI M. RAMANNA RAI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Government of India are failing to take all the required safety measures in Santa Cruz Airport even after it has acquired the notoriety as one of the dangerous Airports of the World ; and

(b) if so, the reasons therefor ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA) : (a) Bombay (Santa Cruz) airport is provided with all the required safety measures viz., ground visual aids, emergency, rescue and fire fighting services as per the stipulated standards of ICAO (International Civil Aviation Organization). The navigational aids, communication and air traffic control facilities that have been provided and are operating at Santa Cruz airport are, more or less, at par with the facilities that have been made available at the airports in other advanced countries. With a view to ensuring the safety of passengers and aircraft, appropriate security

arrangements at Santa Cruz airport have also been made. These conform to international standards. Action is also in hand to further strengthen perimeter protection and regulate entry into the airport by issue of Photo Identification Cards.

(b) Does not arise.

बिहार के देवरी विकास खण्ड में बैंक आफ इण्डिया द्वारा हरिजनों को बाँटे गए ऋण

10410. श्री रीत लाल प्रसाद वर्मा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हरिजनों को दूध देने वाली गायें खरीदने के लिए प्राथमिकता के आधार पर ऋण दिए गए ताकि उनको गरीबी के स्तर से ऊपर उठाया जा सके और क्या वर्ष 1981-82 के दौरान प्रत्येक विकास खण्ड में 650 हरिजन परिवारों को ऐसी सहायता देने का निर्णय किया गया तथा क्या ऐसी सहायता का किसी और उद्देश्य के लिए उपयोग किए जाने पर रोक लगाई गई है ; और

(ख) यदि हाँ, तो देवरी विकास खण्ड में राष्ट्रीयकृत बैंकों की शाखाओं से अब तक कितने हरिजनों को ऋण दिया गया है, तत्सम्बन्धी ब्यौरा क्या है और हरिजन परिवारों का शोषण करने वाले अधिकारियों के विरुद्ध क्या कार्यवाही की गई है ?

वित्त मंत्रालय में उप मंत्री (श्री जनार्दन पुजारी) : (क) समन्वित ग्रामीण विकास कार्यक्रम के अधीन, अन्य बातों के साथ-साथ, गरीब के रूप में निर्धारित व्यक्तियों द्वारा दुधारू पशु खरीदने के लिए बैंक

अग्रिमों के रूप में सहायता उपलब्ध होती है जिससे कि उन्हें परियोजना के प्राप्त होने वाली आय की मदद से निर्धनता की रेखा से ऊपर उठाया जा सके। इस कार्यक्रम के अधीन, दुधारू पशुओं आदि की खरीद सहित ऐसी आर्थिक गतिविधियों जैसे कार्यों के लिए छठी आयोजना अवधि के दौरान प्रति वर्ष प्रत्येक खण्ड में 600 परिवारों को सहायता देने का लक्ष्य है। इन लाभ प्राप्तकर्ताओं में से 30 प्रतिशत के अनु० जाति तथा अनु० जनजाति समुदायों से लिए जाने की सम्भावना है। बैंक ऋण केवल विशिष्ट प्रयोजन के लिए हैं और इन ऋणों को किसी और प्रयोजन के वास्ते देने का प्रश्न नहीं उठता।

(ख) सूचना एकत्र की जा रही है तथा यथा उपलब्ध सूचना सदन के पटल पर रख दी जाएगी।

Export of Jaggery

10411. SHRI P. RAJAGOPAL NAIDU : Will the Minister of COMMERCE be pleased to state :

(a) whether export has been allowed for Jaggery this year; and

(b) if so, the countries to which it was exported ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) : Yes, Sir.

(b) Exports have been made to Malaysia, Singapore, U.K., Oman, etc.

Overstaying of officers in D.T.D. and P. (AIR) Organisation dealing with private trade firms

10412. SHRI JAIPAL SINGH KASHYAP : Will the Minister of DEFENCE be pleased to state :

(a) whether the officers dealing with private trading firms are being rotated in D.T.D. & P (Air) Organisation of Ministry of Defence Production regularly :

(b) if so, how three permanently seconded Air Force Officers are in Headquarters, D. T. D. & P (Air) Stationed at Delhi for more than 14 years at a stretch ;

(c) is it true that one of the above three officers had completed twenty years and the other 17 years in the same station ; and

(d) the reasons why some officers are allowed to remain at a station for such a long time ?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) : (a) to (d). The transfer of officers are made on the basis of job requirement taking into account the qualifications and experience of the available officers and not on the exclusive basis of dealing with trade firms.

Two permanently seconded Air Force Officers are stationed at Delhi for more than 14 years in DTD & P (Air) Headquarters of whom one has completed 17 years in the same station.

Allowing Civilian Employees in Army Establishment Trade Union Activities

10413. SHRI ATAL BIHARI VAJPAYEE :

SHRI RAM JETHMALANI :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that in Army establishments trade Union activity is allowed to civilian employees even in those units which are predominantly manned by combatants and where only a small complement of civilians serve;